

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
 (Establishment Section) **Civil Secretariat,**  
**Srinagar/Jammu**

**Subject : Final Selection list of the candidates for the post of Librarian, UT Cadre, of Law, Justice and Parliamentary Affairs Department, advertised vide Notification No. 05 of 2020 dated 24.12.2020 under Item No. 151.**

**NOTICE**

The following candidate who has been recommended by the by the J&K Services Selection Board for the appointment to the post of Librarian ( advertised vide Notification No. 05 of 2020 dated 24 .12 .2020, under item No. 151) pursuant to **letter No. JKSSB-SD0SECY(JMU)/1/2023/03(E-7106327) dated 16.05.2023**, is hereby directed to submit his e-mail ID and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar *in person or on the email-ID: [lawdepartment4455@gmail.com](mailto:lawdepartment4455@gmail.com)* within a period of twenty one days positively for uploading the same on the Employee Verification System (EVS), failing which it shall be presumed that he is not willing to take up his appointment as Librarian in the Department of Law, Justice and Parliamentary Affairs and shall forfeit the right of appointment without any further notice :

S.No.	Name of the Candidate	Parentage	Address	Selection Category
1.	Anup Singh	Parshotam Singh	176,4, MAWA, Jammu, Samba, Rajpura, Rajpura, Mawa-184121	OM

(Ashish Gupta)

Additional Secretary to Government

No. LAW-Estt/107/2023-10

Dated: 31 -05-2023

**Copy to the :**

1. Director Information, J&K with the request to publish the notice in two leading dailies of Jammu and Kashmir province.
2. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the worthy Secretary.
3. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
4. Concerned file.